3 MAY, 2000

٩.

x.

4

1

Sources will then examine the DPR for further necessary action.

(c) Does not arise.

## **Development of Solar Energy in U.P.**

4049. PROF. M. M. AGARWAL : Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state the details of central grants sanctioned and released for development of solar energy in the state of Uttar Pradesh during the last five years and till date?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN) : An amount of Rs. 28.67 crores has been released as central grant in the State of Uttar Pradesh for development of solar energy during the last five years. The total sanctioned grant during these years was Rs. 39.18 crores. During 2000-2001, no release has been made till date. The yearwise details of the grant sanctioned and released are as below :---

Year	Sanctioned	Released
1995-96	7.24	5.74
1996-97	7.20	2.36
1997-98	10.53	7.37
199 <b>8-</b> 99	6.7 <b>8</b>	9.10
1999-00	7.43	4,10

## Amount of Grant (Rs. in crores)

## **Non-Convention Energy Sources in Orissa**

4050. SHRI R. C. KHUNTIA : Will the Minister of NON-CONVEN-TIONAL ENERGY SOURCES be pleased to state :

(a) the details of schemes implemented so far/being implemented and proposed to be implemented in Orissa on Non-Conventional Energy Sources:

(b) the extent of damage caused during the last year's Super Cyclones to the wind mills; and

(c) how the same will be restored and by when?